(c) whether a case against Chairman-cum-Managing Director of Punjab and Sind Bank referred to NOIDA Police has been completed; and

(d) if so, what further action has been taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The CBI has reported that during the years 1986 and 1987, it had registered 1301 and 1295 cases, out of which 702 and 825 cases were of bribery, corruption and misappropriation, respectively. The CBI has also intimated that in 1987, it had finalised investigations in 1338 cases of all types, including bribery, corruption and misappropriation. Out of the cases finalised, 611 cases were sent for prosecution.

(c) and (d). Government of Uttar Pradesh has been requested for information but a reply in the matter has not so far been received from the State Government. However, Punjab & Sind Bank has reported that its Chairman and Managing Director has never been approached by the NOIDA Police.

Wholesale and Consumer Price Index

3861. SHRI VIRDHI CHANDER JAIN:
SHRI S.B.SIDNAL:
SHRI C.S. BASAVARAJU:

Will the Minister of FINANCE be pleased to state:

(a) the wholesale price index on the first day of each quarter during the current fi-

nancial year and the corresponding figures for the previous five financial years;

(b) the All India Consumer Price index on the first day of every quarter during the current financial year and the corresponding figures for the previous five financial years;

(c) the annual rates of inflation as measured with reference to the two indices as on 1 April, 1 July, and 1 October, 1987 and 1 January, 1988; and

(d) the specific steps taken or are proposed to be taken by Government to control the rate of inflation?

THE MINISTER OF STATE IN THE DEPARTMENT·OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):(a) to (c). The requisite information is given in the statement below.

(d) The specific measures taken by the Government to keep the price rise under check include enhanced distribution of foodgrains through Public Distribution System (PDS); Strengthening of PDS with the opening of additional outlets; import of essential commodities like pulses; edible oils & sugar; strict economy in government expenditure; mopping up of excess liquidity in the economy by raising Cash Reserve Ratio; and Statutory Liquidity Ratio; imposition of selective credit controls and intensive action against hoarders and profiteers. Prices are closely being monitored at various levels to facilitate prompt action.

STATEMENT

(a) Wholesale Price Index (197~-71 = 100)

	1987-88		1986-87		1985-86
28.3.1987	378.2	29.3.1986	359.3	30.3.1985	346.3
27.5.1987	396.2	28.6.1986	374.5	29.6.1985	358.6
26.9.1987	408.0	27.9.1986	383.2	28.9.1985	357.2
26.12.1987	413.1	27.12.1986	378.3	28.12.1985	356.3

	1984-85		1983-84		1982-83
31.3.1984	321.7	2.4.1983	297.2	27.3.1982	277.1
30.6.1984	338.0	2.7.1983	311.0	26.6.1982	287.8
29.9.1984	341.1	1.10.1983	319.1	25.9.1982	289.0
29.12.1984	338.2	31.12.1983	320.1	1.1.1983	289.1

(b)   *Consumer Price Index for Industrial Workers (1960 = 100)*

	1987-88	1986-87	1985-86	1984-85	1983-84	1982-83
March	686	638	586	558	502	457
June	715	658	• 606	574	533	470
September	745	676	619	589	554	489
December	752	688	630	588	559	497

(c) *Annual Rate of Inflation as on Ist April, Ist July, Ist October, 1987 and Ist January, 1988*

	WPI (1970-71 = 100)		CPI (1960 = 100)
28.3.1987	5 3%	March	7 5%
27.6.1987	5.8%	June	8 7%
26.9.1987	6.5%	September	10.2%
26.12.1987	9.2%	December	9.3%

NOTE.   For WPI which is compiled on a weekly basis, the Index for the week ending the date nearest to the first day of relevant quarter has been given. For the CPI, which is complied on monthly basis, the Index for the first month of each quarter has been given.

[Translation]

Handicraft in Barmer (Rajasthan)

3862. SHRI VIRDHI CHANDER JAIN: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Rajasthan has a special place in handicraft;

(b) if so, the details of the assistance given so far to the State Government by Union Government and Handicraft Board

for development and expansion of handi- craft;

(c) the role played by Central Handicraft Board in preparing the latest designs of handicraft in Rajasthan;

(d) whether it is also a fact that Barmer district of Rajasthan is particularly famous for carved wooden furniture and minor work; and

(e) if so, whether Union Government and Handicraft Board propose to open the •